

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.12.2021 (THURSDAY)

COURT -IV (VIRTUAL MODE)

After rising the Bench of Chairperson Court assembled at 10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 100 of 2020  <b>Part Heard</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
2.	Comp. App. (AT) (Ins) No. 101 of 2020  <b>Part Heard</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
3.	Comp. App. (AT) (Ins) No. 109 of 2020  <b>Part Heard</b>	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3
4.	Comp. App. (AT) (Ins) No. 248 of 2020  <b>Part Heard</b>	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
5.	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik Amarjit Singh Bedi	Akshay Ringe Nitish Ojha

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>6.</b>	Comp. App. (AT) (Ins) No. 789 of 2021  <b>(PH)</b>	Harish Bagla Vs. Sunil Mohan Acharya The Liquidator of Amrit Feeds Ltd. & Anr.	Ashish Choudhury	Sreenita Ghoshdastidar Sunil M Acharya-R1 Kamal Sharma-R2
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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**